

The following rules has been proposed to be inserted in the Union Territory Chandigarh Subordinate Court Establishment (Recruitment and General Conditions of Service), Rules 1997. Comments are invited from the Stakeholders to the proposed insertion through email at supdt.rulecell@gmail.com within 30 days i.e. upto 3.9.2018 :-

Rule 7

Reader Grade-I: Reader Grade-I shall be appointed by Promotion from amongst Reader Grade II and Superintendent Grade II with 5 years experience on the basis of seniority-cum-merit.

Provided that till the regular appointment is made, the District and Sessions Judge may give officiating charge to the senior most suitable Reader Gr.II against a vacancy accruing on any account including leave, transfer, retirement, suspension or dismissal.

Reader Grade-II: Reader Grade-II shall be appointed by promotion from amongst Reader (Gr-III) with 5 years experience on the basis of seniority-cum-merit or he shall be taken from the cadre of Superintendent Grade-II.

Reader Grade-III: Reader Grade III shall be appointed by promotion from Ahlmad [Record Clerk of the court], Additional Ahlmad [Additional Record Clerk of the court], Inspection Clerk, Copyist, Record Clerk, Copying Clerk, Library Clerk, Leave Reserve Clerk, G.P.F.Clerk, Typist, Naib Nazir [Deputy Supervisor], Madad Naib Nazir [Additional Deputy Supervisor], Execution Clerk, Fine Clerk, Summary Clerk, Malkhana Nazir [Store Keeper], Assistant Nazir [Assistant Supervisor], Assistant Malkhana Nazir [Assistant Store Keeper], Nazir Tamil [Supervisor (Process Serving)] with 5 years service on the basis of seniority-cum-merit.


4.8.18
(Inder Singh)
Joint Registrar